

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 121**  
**(IB)-692(PB)/2019**

**IN THE MATTER OF:**

Beena Gupta	...	Applicant/Petitioner
Vs		
Tulsaini Construction & Developers Pvt Ltd.	...	Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016.**

**Order delivered on 12.01.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

**ORDER**

List on 02.03.2021.

- Sd -

(B.S.V PRAKASH KUMAR)  
ACTG. PRESIDENT

- Sd -

(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)

12.01.2021  
Deepak Kumar